

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

DFR No. 581 of 2016

Dated :14<sup>th</sup> July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

ORDER

Learned counsel for the appellant seeks some time to take steps to  
cure the defects.

List the matter on 28.07.2016.

(I. J. Kapoor)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*Ts/jps*